



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/ 4519/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Prasanta Buragohain,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati, the th 29 August, 2019.

Sub:- **Casual leave.**

Ref:- Letter No. LCG.11/02-03/333 Date 09.08.2019 and
Letter No. LCG.11/02-03/371 Date 26.08.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 09.08.2019, 26.08.2019 and 27.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-66/1996/ 4520 / dated 29.8.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan